Funds are provided to the States for prevention and control of vector borne diseases including Dengue and Chikungunya to implement the public health activities.

CGHS facilities for casual employees

1935. SHRI K.C. TYAGI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- the guidelines for issuing of a CGHS card to the Government servant;
- whether it is a fact that CGHS facilities are not provided to these personnel appointed on the daily wages, contract basis, leave vacancy basis and co-terminus basis;
 - if so, the details thereof:
- (d) whether Government may consider their genuine demand for CGHS card so that they may get medical facilities as are provided in private sector; and
 - if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) CGHS cards are issued to the eligible Central Government serving personnel/ pensioners provided their salary /pension are drawn from the Central Civil Estimate as per laid down procedure.

- (b) and (c) The CGHS facilities are not provided to the personnel appointed on daily wages, contract basis, leave vacancy basis. However CGHS cards are issued to personnel appointed on co-terminous basis only for the period of appointment.
 - (d) and (e) There is no such proposal before the Government.

Surrogacy racket

†1936. DR. YOGENDRA P. TRIVEDI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- whether racket of surrogacy is flourishing now-a-days;
- (b) whether many young girls are falling prey to it to gain financial benefits;

[†]Original notice of the question was received in Hindi.

- (c) whether any survey has been done by Government in this regard; and
- (d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) Government is aware through media reports that racket of surrogacy is flourishing in India.

While developing the national guidelines for accreditations, supervisions and regulations of ART clinics in India where the issue of surrogacy was also addressed, a survey was conducted (2002-2004) in 7 cities in the country to obtain the opinion of various stakeholders on different aspects of assisted reproductive technology with special reference to surrogacy. The guidelines have been approved by the Government in 2005.

Acute shortage of Anti TB drugs

1937. SHRI PRAKASH JAVADEKAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that there has been an acute shortage of first-line as well as second-line of anti-tuberculosis (TB) drugs in the market in the last six months;
 - (b) if so, the reason for this shortage;
- (c) whether it is also a fact that due to this shortage, States with lesser burden of patients have been asked to transfer drugs to those with higher number of patients; and
- (d) if so, the reasons for delay in procurement as well as the present status thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Revised National TB Control Programme has no such report of acute shortage of first and second line anti-TB drugs in the market.

(c) and (d) Under RNTCP, the drugs are normally made available quarterly to states, based on consumption during the previous quarter. This can necessitate redistribution of drugs. Further, transfer of drugs amongst the States is a routine operational exercise undertaken to ensure that drugs are consumed well within their shelf life.